

Defective Case Register from 2025-07-18 to 2025-07-18

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTTC/28749/2025	ADV.	2025-07-18	1. Subject code not furnished in cause title. 2. Page no.21 Annexure-4 not exhibited. 3. Date of order not correctly furnished in Prayer of the petition.
2	D-WP(C)/28740/2025	MANORANJAN PADHI	2025-07-18	Address of the op.no.3 in cause title not correctly furnished.
3	D-BLAPL/21297/2025	DEEPALI MAHAPATRA	2025-07-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
4	D-ABLAPL/21606/2025	PRABODHA CHANDRA NAYAK	2025-07-18	.Receipt Showing Serv.copy To Vigilance not Filed.
5	D-WA/28538/2025	DEBASHIS TRIPATHY,A.G.A	2025-07-18	Put up for further S.R after filing C.Copy under Annexure-2
6	D-WP(C)/28799/2025	DEBASIS ROUT	2025-07-18	Page no. 16 not neat.
7	D-WP(C)/28378/2025	BYOMOKESH SAHOO	2025-07-18	Sl. no. 2 not correct in affidavit.
8	D-ABLAPL/21351/2025	GHANASHYAM MUDULI	2025-07-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
9	D-WA/28534/2025	SWAYAMBHU MISHRA,A.S.C	2025-07-18	1. Provision of Law Furnished Partly be corrected. 2. The other Parties in W.P(c) not made Parties in this Appeal.
10	D-WP(C)/28630/2025	SANTOSH KUMAR SAMANTRAY, C.G.C	2025-07-18	.Petition not correctly addressed to Honorable Court
11	D-WA/28690/2025	GOPAL KRISHNA NAYAK, (C.G.C.)	2025-07-18	Put up For further S.R after filing of the C.Copy under Annexure-1.
12	D-CMAPL/21163/2025	ADV..	2025-07-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 544 days delay, I.A. not filed. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis date chart and index are not filed.ii) Reference certificate not furnished.iii) C. copy of impugned order not properly placed
13	D-CRLLP/21088/2025	PRASANNA KUMAR PARHI, D.SG.I, SUDIPTO PANDA, C.G.C	2025-07-18	Put up for S.R. after filing of page nos.10 12 14 16 18 20 22 24 26 28 30 32 34 and 36
14	D-CMAPL/27005/2025	ADV.	2025-07-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) C. copy of order not properly placed.

15	D- CONTC/27473/2025	ADV	2025-07-18	i) Occupation not mentioned in Affidavit.ii)Sl. no. 2 of the Affidavit not correct.
16	D- CONTC/26880/2025	ADV	2025-07-18	i) This CONTC Petition is Premature one.
17	D- CRLMP/21503/2025	RAMA CHANDRA JENA	2025-07-18	1. Page no.16 Annexure -2 not exhibited.
18	D-WP(C)/28475/2025	AFRAAZ SUHAIL	2025-07-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.D.Fee of OSBC Rs.50/- not paid. 2..Receipt Showing Serv.copy To cg not Filed.
19	D- BLAPL/21614/2025	ASISH MISHRA	2025-07-18	.Petition not correctly addressed to Honorable Court
20	D- BLAPL/21616/2025	SOUMYA RANJAN DAS	2025-07-18	1. In list of dates And events Rejection date wrongly furnished
21	D- BLAPL/21647/2025	BRAJA KISHOR PANDA	2025-07-18	1. paragraph -8 of the application not filled
22	D- BLAPL/21649/2025	RASHMI RANJAN DAS	2025-07-18	1. Husband name of the petitioner mentioned in the cause title is not tally with Rejection order
23	D- BLAPL/21634/2025	PRASANTA KUMAR ROUTRAY	2025-07-18	1. Page marking not done correctly. After page 6 their is page 8. Accordingly Book mark will be modified. 2. Paragraph no 8 filled twice.
24	D- BLAPL/21663/2025	NITYANANDA MOHAPATRA	2025-07-18	Annexure not properly marked in BLAPL Petition.
25	D-WP(C)/28040/2025	PRAJIT KUMAR PRADHAN	2025-07-18	Annex-4 not exhibited at page no.16 as per the Index.
26	D- ABLAPL/21676/2025	SUKANTA KUMAR NAYAK	2025-07-18	1. page no 12 is not legible.
27	D- ABLAPL/21615/2025	SOUBHAGYA KUMAR DASH	2025-07-18	Date of FIR mentioned in the Date Chart is wrong.
28	D-WP(C)/27792/2025	KAMALAKANTA NAYAK	2025-07-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.Address of first Respondent not mentioned.
29	D- CONTC/28611/2025	ADV.	2025-07-18	Code NOT INDICATED
30	D- CONTC/28566/2025	ADV.	2025-07-18	1. 3rd line in para no. 4 left blanks of the petition.
31	D-WP(C)/28541/2025	SRIKANTA MAHUNTA	2025-07-18	14-NOT PROPERLY INDEXED. Date not correctly mentioned in index and averment in annexure-4
32	D- BLAPL/21483/2025	JYOTIRMAYA SAHOO	2025-07-18	1. In paragraph-3 of the application FIR date furnished incorrectly
33	D-WP(C)/28483/2025	JYOTI RANJAN KHUNTIA	2025-07-18	Date of copy of letter vide annex-5 not tally with Index.
34	D- MACA/28702/2025	ADAM ALI KHAN	2025-07-18	Period of Delay 75 days 2. statutory deposit not made
35	D- ABLAPL/21542/2025	ASUTOSH TRIPATHY	2025-07-18	i)H.C.B.A.M.W.S. of Rs.50/ not paid .ii) Nomenclature of the case no.01B/2025-26 mentioned in Synopsis and Date chart not tally with page 8.

36	D-WP(C)/28490/2025	DEBASISH SAMAL	2025-07-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-2 in the affidavit father name not mentioned .
37	D-MACA/28703/2025	ADAM ALI KHAN	2025-07-18	Period of Delay 224 days statutory deposit not made
38	D-WP(C)/28532/2025	PRONoy MOHANTY	2025-07-18	Page no. 20 not neat.
39	D-WA/28498/2025	SAIBRATA RATH	2025-07-18	i)Date of order wrongly mention in Index item no.14 and 15.ii) Status of the appellatant not furnished. iii)WA no. not furnished in reference certificate, affidavit and I.A. petitions.iv) Para no not furnished in declaration of appeal memo and I.A.s.v) Legible copy of page no. 163 478 481 492 535 are to be filed.
40	D-ABLAPL/21607/2025	PRABODHA CHANDRA NAYAK	2025-07-18	.Receipt Showing Serv.copy To Vigilance not Filed.
41	D-ABLAPL/21624/2025	NAGESWAR JAGADALA	2025-07-18	1. High cour Bar Asson. Members welfare scheme Rs 50/- to be paid in V>Nama
42	D-CRLMP/21099/2025	RAJESWAR HOTA	2025-07-18	1.Receipt Showing Serv.copy To CBI not Filed. 2. Address of Opposite party not furnished
43	D-WA/28536/2025	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	2025-07-18	Legible copy of page no. 79 85 86 88 90 94 100 112 to 116 118 to 124 142 are to be filed.
44	D-WP(C)/28492/2025	KALYAN PATNAIK	2025-07-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
45	D-ABLAPL/21476/2025	JYOTIRMAYA SAHOO	2025-07-18	1. Page no 8 and 9 is not legible.
46	D-WA/23726/2025	UMA CHARAN MISHRA	2025-07-18	Period of Delay 29 days, I.A. not filed. i) Serial no. not correctly mention in respondent.ii)Reference certificate not furnished.iii) Para no. not furnished in declaration of I.A.
47	D-BLAPL/21109/2025	JAYAKRISHNA MOHAPATRA	2025-07-18	3-AUTHENTICATION FEE IS DEFICIENT. 1. Page no 9 is not legible. 2.Pending before the court of the learned District and Sessions Judge, Bhadark. not tally with Rejection order
48	D-CRLA/21232/2025	BIDESHI KUMAR GHAEI	2025-07-18	1-The name of trial court,Case No. and Date of impugned judgement not furnished in I.A.1902/2025, 2-Trial court Case No. not furnished in I.A.1903/2025, 3-Name of trial court not fully mentioned in para-5 of I.A.1903/2025, 4-Being aggrieved para not fully describe
49	D-CRLMC/20478/2025	ANIRUDHA DAS	2025-07-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition.

				C.Copy of the 1 C.C case not filed
50	D-CRLREV/21406/2025	JAGABANDHU ROUT	2025-07-18	1. Being aggrieved and ground portion not filed.
51	D-BLAPL/21625/2025	AMLAN SHAKTI PAUL	2025-07-18	1. The file is pending in the court of learned District and Sessions Judge, Deogarh as mentioned in the Cause title instead of JMFC, Reamal
52	D-CRLMC/21443/2025	SIDHARTH PRASAD DAS	2025-07-18	1. As per Annexure-1, C.Copy of F.I.R. not filed. 2..Subject Code incorrectly Mentioned 3..Receipt Showing Serv.copy To CBI not Filed.
53	D-CRLMA/21353/2025	DURGA PRASANNA MISHRA	2025-07-18	Legible copy of page no.23 and 24 are to be filed.
54	D-CRLMC/20672/2025	ANIRUDHA DAS	2025-07-18	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
55	D-CRLMC/20684/2025	BISHNU PRASAD PRADHAN	2025-07-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. C.Copy of the F.I.R not filed.Paragraph of the I.A of affidavit not correctly mentioned.
56	D-ABLAPL/21487/2025	SUKANTA KUMAR NAYAK	2025-07-18	1. Page no 13 and 14 not legible
57	D-WP(C)/28565/2025	SIDDHARTHA SAMAL	2025-07-18	1. Occupation of the deponent not furnished in the affidavit.
58	D-CONTC/26315/2025	ADV.	2025-07-18	i) Date of dispose of the CONTC no. 1468/2025 not correct on the top of the Index Synopsis Date Chart Cause title and Affidavit.ii) Page 20 and 21 not legible.
59	D-WP(C)/28494/2025	DILIP KUMAR SAHU	2025-07-18	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.18/- not paid.
60	D-WP(C)/28567/2025	PRAFULLA CHANDRA ACHARYA	2025-07-18	1. Age of the deponent on affidavit does not tally with cause title
61	D-CRLMC/20728/2025	TUKUNA KUMAR MISHRA	2025-07-18	C.Copy of the F.I.R not filed.Page 13 and 14 not neat.
62	D-ABLAPL/21532/2025	PRADEEP KUMAR DAS	2025-07-18	1. In declaration under affidavit deponent name mentioned sukadev sahu instead of Rajiba Lochan das
63	D-WP(C)/28629/2025	BHAGABAT PRASAD RATH	2025-07-18	1. Page Nos.51 52 56 57 64 65 are not legible. 2.Hologram of Rs.50/- to be paid on V.nama
64	D-CRLMC/21527/2025	SWARAJ PATEL	2025-07-18	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs.7.15.not paid on c.copies under Annexures-1 and 2.
65	D-BLAPL/21546/2025	TANMAYA KUMAR MOHANTY	2025-07-18	1. Attested Annexure-1 not filled
66	D-WP(C)/28499/2025	GYANA RANJAN MAHAPATRA	2025-07-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Occupation not mentioned in the affidavit and also I.A. Page 15 16 and 17 not neat.
67	D-WP(C)/28553/2025	PRAJIT KUMAR PRADHAN	2025-07-18	1. Annexure-4 not properly page marked in Index.
68	D-WP(C)/28380/2025	ARUN KUMAR DAS	2025-07-18	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Page no. 26 partly neat. Name of advocates not in capital letter in Vnama
69	D-CRLMP/20512/2025	PANCHANAN SAHOO	2025-07-18	PAGE NO.10 OMITTED AND PAGE NO. 14 AND 15 NOT LEGIBLE
70	D-CONTC/28600/2025	ADV.	2025-07-18	IN AFFIDAVIT, SYNOPSIS, DATE CHART , INDEX ANOTHER CASE W.P(C) NO.23630/2024 WRITTEN WRONGLY AT THE HEADING.
71	D-CRLREV/21584/2025	AMULYA RATNA PANDA	2025-07-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
72	D-WP(C)/28558/2025	RAVI SHANKAR SAMAL	2025-07-18	1. Page nos.22 to 27 not neat
73	D-ABLAPL/21466/2025	BHAWANI SANKAR PANIGRAHI	2025-07-18	Name of the Victim has been disclosed in Synopsis, Date Chart and Para 3. The same should be redacted.
74	D-CONTC/26489/2025	SUDHANSU SEKHAR JENA	2025-07-18	i)Date of disposal of wp(c) no.23241/2024 not correct in sl. no. 5 of the Index and Book mark. ii) Paragraph SL. no.of the petition not correct.iii) H.C.B.A.W.S. of Rs. 50/ not paid.iv)Year of the wp(c) no. not correct in cause title of the petition and I.A. no 237/2025.v)Paragraph no. not correct in the declaration of the Affidavit.vi)Age of the petitioner not correct in the Affidavit of the I.A
75	D-ITA/28587/2025	KSHIROD KUMAR SAHOO	2025-07-18	1. Date of Being aggrieved not furnished.
76	D-ABLAPL/21395/2025	PRABODHA CHANDRA NAYAK	2025-07-18	1. Copy not served on vigilance. 2. Page No. 10 and 11 are not legible.
77	D-ABLAPL/21602/2025	BHAWANI SANKAR PANIGRAHI	2025-07-18	In Date Chart dates are not properly mentioned
78	D-CRLMC/21439/2025	CHIRANJEEV BIDYABHUSHAN	2025-07-18	1.Year of 2(C)CC case under Annexure-2 does not tally with cause title
79	D-CRLMA/21656/2025	ARJUNA CHARANA BEHERA	2025-07-18	i)Reference certificate not furnished. ii) Address of the Honble court wrongly furnished. iii) Put up for SR after filling of c. copy of impugned order.
80	D-CONTC/26316/2025	ADV.	2025-07-18	i) page nos . 10 11 12 and 16 not legible.
81	D-ABLAPL/21594/2025	MANOJ KUMAR PATI	2025-07-18	1. Name of the Court mentioned in Synopsis, Para 2 and 15 not correct. 2. Page marking of the Petition is incorrect. Page 9 shown twice. 3. Name of the Victim and her relation should not be disclosed in Petition Para 2. 4.

				Occupation of the Deponent not mentioned in the Affidavit.
82	D-ABLAPL/21622/2025	SASWAT KUMAR ACHARYA	2025-07-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code not mentioned in Cause title. 2.Occupation not mentioned in Affidavit.
83	D-ABLAPL/21498/2025	BHARAT BHUSAN ROUTRAY	2025-07-18	1. Paragraphs mentioned in the petition is not under the affidavit. 2. Undertaking for English translation not filed.
84	D-CONTC/27328/2025	PANCHANAN SAHOO	2025-07-18	1) Age of the Petitioner not mentioned in the Affidavit and not correct in the declaration of the Affidavit
85	D-CRLA/21227/2025	PRASANTA KUMAR JENA	2025-07-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Period of Delay 23 Days 2.Code Not Indicated 3. Vernacular certificate not furnished.Copy not served
86	D-CONTC/28451/2025	DHANESWAR BEHERA	2025-07-18	1.C.G.Copy Not Filed
87	D-CRLMA/21430/2025	BIBHUTI BHUSAN ROUT	2025-07-18	i) Redacting the name of the Victim and other relatives. ii) Put up for SR after removal of defect.
88	D-WP(C)/28656/2025	ABHILASH MISHRA	2025-07-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-ABLAPL/21620/2025	SASWAT KUMAR ACHARYA	2025-07-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Synopsis and Date Chart not page marked. ii)Page 13 not legible.iii)Occupation of the deponent not mentioned in the Affidavit
90	D-CRLMA/21516/2025	PRAKASH KUMAR SAMAL	2025-07-18	i)Put up for SR after filling of C. copy of impugned order.
91	D-ABLAPL/21492/2025	SYED IQBAL	2025-07-18	. The name of the father of the petitioner mentioned in Affidavit do not tally with that of Cause Title. 2.Age of the petitioners not mentioned in V. Nama. 3.The name of the petitioner No.2 in the Cause Title do not tally with that of V. Nama.
92	D-ABLAPL/21349/2025	RAJENDRA NARAYAN ROUT	2025-07-18	1.Addressing to the Court is not proper.
93	D-RVWPET/28687/2025	MANMAYA KUMAR DASH	2025-07-18	Put up for SR after filling of c. copy of order dtd.7.7.2025
94	D-CRLMC/20869/2025	BANSHIDHAR SATAPATHY	2025-07-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D-ABLAPL/21592/2025	ASIT KUMAR OTTA	2025-07-18	1. Contents mentioned in the Date Chart not correct. Declaration about attachment of Annexure 2 not correct. 2. Point Nos in the Affidavit not correct and Case No. left blank. 3. Orissa High Court Bar Association Welfare Fund Rs.50 not paid.

96	D-BLAPL/21604/2025	DIBYA PRAKASH MISHRA	2025-07-18	Rs. 29/- affixed instead of Rs. 89/- in Vakalatnama.
97	D-CMAPL/28688/2025	MANMAYA KUMAR DASH	2025-07-18	Put up for SR after filling of complete C. copy of impugned order
98	D-WA/28669/2025	AMIT KUMAR SAA,C.G.C	2025-07-18	annex-3 not correctly furnished in index as well as booklet
99	D-CONTC/27474/2025	MANAS PATI	2025-07-18	Address of the opp. party not correct. 2.Designation of opp. party not correct in Synopsis, index, Date Chart, cause title and Affidavit.
100	D-CONTC/27492/2025	ADV.	2025-07-18	i) Reference certificate not furnished.
101	D-BLAPL/21611/2025	DIPTI RANJAN BHOKTA	2025-07-18	Reference Certificate furnished incomplete
102	D-CONTC/28699/2025	ADV.	2025-07-18	1. Date of order underAnnexure-1 does not tally with index
103	D-GUAP/24328/2025	BIBHUTI BHUSAN PATTNAYAK	2025-07-18	1.Appellants No-2 to 4 not executed the Vakalat. 2.Petitioner in the L.A.Court not impleaded as Party in this Appeal. 3.C.Fee Payable not furnished in the Memo. Of Appeal.4.Authorisation to swear the Affidavit on behalf of Appellants No- 2 to 4 not stated in the I.A.
104	D-CRLA/21544/2025	GOPINATH MISHRA	2025-07-18	Put up for S.R. after redacting the name of victim.
105	D-CRLA/21567/2025	CHEERA RANJAN SATAPATHY	2025-07-18	Put up for S.R. after redacting the name of informant.
106	D-ABLAPL/21398/2025	AMLAN SHAKTI PAUL	2025-07-18	i)Synopsis and Date Chart not page marked.ii)GR case no.mentioned in Synopsis Date Chart Cause title Paragraph no. 1 and prayer of the petition not tally with Annexure-1.
107	D-ABLAPL/21451/2025	JAYADEBA BEHERA	2025-07-18	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION I) Annexure -2 not filed and not mentioned in Index.ii) Court Fee of Rs. 6/ not paid .iii)Page no. 6 not scanned.iv) Page no.8 and 9 not Legible.v)Book mark not tally with Index.vi) Pl .put up for further S.R.
108	D-WP(C)/28516/2025	DEBI PRASAD DHALSAMANTA	2025-07-18	Occupation not mentioned in both Affidavit
109	D-RVWPET/28728/2025	SUDHIR KUMAR MALLICK	2025-07-18	1. Code Not furnished. i) Reference certificate not furnished.ii) More than prayer in Being aggrieved.iii) Affidavit not in proper format both RVWPET and I.AS. Put up for SR after removal of defect.
110	D-ABLAPL/21591/2025	MANORANJAN PADHY	2025-07-18	1. Items in the Index not properly Serial Numbered. 2. GR Case No. mentioned in the Cause Title not tally with Para 1. 3. Reference not proper in the Cause Title. 4. Name of the

				Victim and her relation should not be disclosed in the Petition Para 1 and 2. 5. Para 1 not proper. Victim relation not correct. 6. Name of the Executant not tally with Cause Title.
111	D-WP(C)/28512/2025	ARUN KUMAR DAS	2025-07-18	Page 35 not neat.
112	D-CRLMC/21079/2025	DEEPAK KUMAR PANDA	2025-07-18	1. Put up for SR after filing of annexure 5 of the petition
113	D-CRLMC/21514/2025	BIRENDRA KUMAR PARDHI	2025-07-18	1. Sl. no. 2 not correctly furnished in affidavit.
114	D-BLAPL/21486/2025	DEBADATTA MOHANTY	2025-07-18	1. Page no 37 and 38 not legible.
115	D-BLAPL/21534/2025	ASUTOSH TRIPATHY	2025-07-18	1. In affidavit and declaration under affidavit fathers name of the deponent is not completely furnished. 2. In declaration under affidavit, paragraph no not furnished correctly. 3. High court Bar assn. members welfare scheme Rs 50/-- to be paid In V.nama